

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 12854/2024

(Arising out of impugned final judgment and order dated 16-10-2023 in WPA(P) No. 247/2023 passed by the High Court at Calcutta)

SAYAN MUKHERJEE

Petitioner(s)

VERSUS

THE PRINCIPAL SECRETARY TO HIS EXCELLENCY  
THE GOVERNOR OF WEST BENGAL & ORS.

Respondent(s)

(IA No.85846/2024-CONDONATION OF DELAY IN FILING and IA No.85847/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 22-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Aruneshwar Chakraborty, Adv.  
Mr. Krishna Murari, Adv.  
Ms. Shipra Ghose, AOR

For Respondent(s) Ms. Astha Sharma, AOR  
Ms. Anju Thomesh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Delay condoned.
- 2 Issue notice to the first, second and third respondent returnable in four weeks.
- 3 Ms Astha Sharma, counsel appearing on behalf of the State of West Bengal accepts notice.
- 4 Liberty to serve the Central Agency.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR